GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 3886 TO BE ANSWERED ON 24th MARCH, 2017

NATIONAL DIALYSIS PROGRAMME

3886. SHRI BHARAT SINGH:

DR. RAMESH POKHRIYAL "NISHANK":

SHRI MANSHANKAR NINAMA:

DR. K. KAMARAJ:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has taken/ proposed to take any steps to spread awareness among the public about chronic kidney disease and also to increase availability of the number of dialysis machines in Government hospitals and dialysis centres for poor patients across the country;
- (b) if so, the details thereof and the number of district hospitals of the country wherein free of cost treatment facility is being provided under the National Dialysis Programme;
- (c) the details of schemes formulated for the inaccessible, bordering, backward districts of Himalayan States including Uttarakhand and other remote naxal infested areas; and
- (d) the details of funds utilised and allocated under such schemes as on date including the target fixed for future?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI FAGGAN SINGH KULASTE)

(a) & (b): Public health being a State subject, the primary responsibility of spreading awareness among the public about various health conditions including chronic kidney disease andto increase availability of the number of dialysis machines in Government hospitals and dialysis centres is that of respective State/ UT governments.

However under National Health Mission (NHM) technical and financial support is being provided to States/ UTs for strengthening of their health care systems, including support for spreading awareness about chronic kidney disease and also to increase availability of the number of dialysis machines in Government hospitals and dialysis centres for poor patientsbased on the proposals submitted by them in their Programme Implementation Plans under NHM.

Under NHM, the Pradhan Mantri National Dialysis Programme (PMNDP) was rolled out in 2016.Detailed guidelines for the PMNDP are available at URL - http://nhsrcindia.org/recruitment/TENDER%20ENQUIRY%20DOCUMENT.PDF

As on date, approval has been provided for proposals received from States for provision of dialysis facility in 519 district hospitals.

(c) & (d): Public Health is a State subject, the primary responsibility to provide quality health care services to the people including in rural, naxal and hilly areas lies with State/UT Governments. To supplement the efforts of State Governments for improving the healthcare services, throughout the country including in inaccessible, bordering, backward, remote naxal area etc. National Rural Health Mission (NRHM) was launched in 2005. NRHM has been subsumed as a Sub Mission of the overarching National Health Mission (NHM) with the National Urban Health Mission as the other Sub Mission.

Under NHM, support is provided to States/UTs to strengthen their health systems including for setting up/upgrading public health facilities, augmenting health human resource on contractual basis, drugs and equipment, diagnostics, Ambulances, Mobile Medical Units etc for provision of equitable, affordable healthcare to all its citizens particularly the poor and vulnerable population including population in hill and naxal areas based on requirements posed by the States in their Programme Implementation Plans.

Under NHM, all LWE affected districts, whose composite health index is below State average have been categorized as High Priority Districts (HPD) and all LWE districts that are not HPDshave been designated as Special Focus Districts (SFDs). These districts receive more resources per capita under the NHM as compared to the rest of the districts in the State. These districts also receive focused attention and supportive supervision. Norms for infrastructure, Human resource, ASHAs, MMUs etc. under NHM are relaxed for hilly areas. Allocation and Expenditure under the NHM for last three years is given at Annexure.

Annexure

Statement Showing State-wise Allocation and Expenditure under NHM for the F.Y. 2013-14 to 2015-16

Rs. in crore

S1.		2013-14		2014-15		2015-16	
No.	States	Allocation	Exp	Allocation	Ехр	Allocation	Exp
	Andaman & Nicobar						
1	Islands	23.83	29.12	28.22	24.33	28.21	11.47
2	Andhra Pradesh	1184.24	1044.81	707.15	902.91	616.23	1090.17
3	Arunachal Pradesh	86.31	92.03	185.65	69.50	160.01	146.27
4	Assam	1214.83	956.89	1095.38	915.88	941.29	1186.01
5	Bihar	1487.65	1480.68	1292.13	1427.40	1108.61	1621.67
6	Chandigarh	18.53	14.42	19.40	15.26	14.24	20.98
7	Chattisgarh	500.72	805.50	555.66	716.04	479.38	758.28
8	Dadra & Nagar Haveli	8.73	9.83	13.99	8.56	11.37	15.54
9	Daman & Diu	6.48	8.40	9.69	7.67	9.11	15.69
10	Delhi	211.46	132.59	192.59	222.64	142.81	137.29
11	Goa	27.12	30.58	27.63	29.50	19.41	24.92
12	Gujarat	833.94	977.48	858.47	873.66	677.65	1272.42
13	Haryana	313.57	423.79	317.42	438.18	249.33	493.23
14	Himachal Pradesh	225.95	158.60	232.00	306.92	197.92	281.26
15	Jammu & Kashmir	433.87	391.10	435.17	393.29	368.00	420.94
16	Jharkhand	582.97	521.49	563.92	372.01	493.37	590.18
17	Karnataka	814.17	812.56	834.09	858.18	706.09	1141.61
18	Kerala	424.15	673.07	373.58	509.83	305.87	632.88
19	Lakshadweep	3.61	2.28	5.89	1.36	4.28	2.72
20	Madhya Pradesh	1141.03	1583.60	1250.17	1738.02	1085.37	2046.60
21	Maharashtra	1520.71	1806.86	1536.58	1834.40	1282.31	1734.44
22	Manipur	127.75	74.57	144.97	86.91	118.53	105.51
23	Meghalaya	139.24	71.53	160.21	70.72	131.00	133.55
24	Mizoram	86.20	91.89	116.53	93.29	97.87	172.38
25	Nagaland	114.42	90.40	131.26	63.04	108.75	81.05
26	Orissa	678.99	901.65	730.09	944.10	624.71	1205.77
27	Puducherry	21.29	25.43	25.46	23.35	17.77	21.77

28	Punjab	362.38	437.57	351.89	460.59	284.75	649.49
29	Rajasthan	1091.20	1457.06	1238.11	1722.69	1069.38	1799.11
30	Sikkim	42.32	44.82	51.42	41.36	45.86	50.71
31	Tamil Nadu	1020.75	1430.28	968.18	2248.06	794.38	1633.37
32	Tripura	165.43	101.93	161.75	130.15	139.08	118.77
33	Uttar Pradesh	3584.98	2924.38	2650.25	3671.26	2299.49	4451.78
34	Uttarakhand	310.55	255.28	308.10		256.60	335.95
					324.42		
35	West Bengal	1179.64	1271.71	1053.27	1196.78	883.49	1487.62
36	Telangana	0.00	0.00	506.45	334.68	440.58	505.55
Sub Total		19989.01	21134.19	19132.72	23076.94	16213.09	26396.94
Others		132.77	4.08	1211.51	0.00	1100.00	0.00
Total		20121.78	21138.27	20344.23	23076.94	17313.09	26396.94

Note:

- Allocation is per Original outlay/B.E.
 Expenditure includes expenditure against central Release, State release & unspent balances at the beginning of the year.